to Questions

| Ambikapur taken up after the requisite clearance are obtained and the land is made | WWW 1994 | 1 | 2 | 3 | 4 |
|--|----------|---|------|----|---|
| Government. | | • | 0.10 | 40 | The work will be taken up after the requisite clearances are obtained and the land is made available by the State Government. |

Telephone Facility in Bihar

1328. SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government have provided or propose to provide telephone facility in all the Panchayats and Police Stations of Bihar:
 - (b) if so, the details thereof; and
- (c) if not, the reasons therefor and the time by which such facilities are likely to be provided?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) to (c) Policy of the Government is to provide telephone facility to all the villages including Panchayat villages. There is no policy to provide telephones in police stations and panchayat offices but the same is provided on demand basis. However, in some cases VPTs are opened in Panchayat Office also, as panchayat offices are one of the places where VPTs are installed.

[English]

Survey for Ahmednagar-Beed-Parli-Vaijnath Rail Line

1329. SHRI SURESH R. JADHAV: Will the Minister of RAILWAYS be pleased to state:

- ra) whether the final location survey for about 90 kms, of Ahmednagar-Beed-Parli-Vaijnath line in Marashtra has been completed;
- (b) whether further survey work is pending for want of clearance of the Cabinet Committee of Economic Affairs; and
- (c) if so, the action taken by the Government for early completion of the final location survey of the whole project?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) . (a) No. Sir.

- (b) No. Sir. The survey has been taken up.
- (c) Adequate funds have been provided to expedite the survey. However, Final Location Survey for a 275

kms. long new line takes time as it involves considerable amount of field investigations and collection of engineering and traffic data

[Translation]

Recruitment of Doordarshan Cameraman

- 1330. SHRI SUSHIL CHANDRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether his Ministry had made a request to Union Public Service Commission in 1995 for making recruitment to the post of Doordarshan Cameraman;
- (b) whether the Commission had issued an advertisement in this regard; and
 - (c) if so, the progress made in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY) : (a) Yes, Sir.

- (b) Yes, Sir.
- (c) The Commission advertised the post in leading newspapers and the Employment News on 28.10.1995. The Commission have indicated that the case is likely to be finalised by September, 1997.

Construction of Link Roads in U.P. with World Bank assistance

- 1331. SHRI ASHOK PRADHAN: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:
- (a) whether the Government of Uttar Pradesh has formulated any scheme for the development of infrastructural facilities in the State with World Bank assistance:
- (b) if so, whether link roads are proposed to be constructed in all the villages of Uttar Pradesh within three years under the proposed plan; and
- (c) if so, the present status of the above mentioned proposal?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU): (a) to (c) Information is being collected and will be laid on the Table of the House.

[English]

Amendment to Patent Laws

- 1332. SHRI A. SAMPATH: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:
 - (a) whether the US Government is pressuring India